THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :-

No.HC.VII-05/2007/3310 /A

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Nogen Senabaya Deori,

District & Sessions Judge,

Udalguri,

Dated Guwahati the 22 May, 2025

Sub:

Station leave.

Ref:-

Your letter No. DJ(U) 3021 dtd. 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with his official vehicle, from the morning of 23.05.2025 till the morning of 26.05.2025, as prayed for. The Addl. District & Sessions Judge, Udalguri and in her absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the i/c Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2007/3311/A, dated , 22- 05- 2025 Copy to:

, The Project Manager, Gauhati High Court.

000 250 250 JT. REGISTRAR (VIGILANCE